

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 526 of 2020

IN THE MATTER OF:

Maxsun Marine Services FZE

...Appellant

Versus

Dolphin Offshore Enterprises (India) Ltd.

...Respondent

Present:-

For Appellant: Mr. Farhat Warsi, Advocate.

For Respondent: Mr. Abhinav Goyal , Advocate for IRP.

O R D E R
(Virtual Mode)

11.09.2020 On 11th August, 2020, Learned Counsel for the Respondent appeared and parties were ordered to complete their pleadings. But the order was not complied by the parties.

Today the matter was called out and the Learned Counsel for the Appellant informs that additional development in the analogous matter which is pending before the National Company Law Tribunal, Mumbai Bench has taken and prays for some time to ascertain the facts.

List the Appeal 'For Admission (After Notice)' on **6th October, 2020.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

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